NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH

CP(IB)-1661(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI RAVIKUMAR DURAISAMY MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2018

NAME OF THE PARTIES:

The Greater Bombay Co-operative Bank Ltd. v/s. Penguin Umbrella Works Pvt. Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

The Counsel for the Petitioner is present. None present for the Corporate Debtor.

For the Petitioner's Counsel not yet filed the affidavit reflecting proof of service, the Petitioner is hereby directed to intimate next date of hearing to the Corporate Debtor and file proof of service of Company Petition as well as next date of hearing to the Corporate Debtor.

List this matter on 04.09.2018.

Sd1-

RAVIKUMAR DURAISAMY Member (Technical)

Sdir

B.S.V. PRAKASH KUMAR Member (Judicial)